Title: Introduction of the Constitution (Amendment) Bill, 2004. (Insertion of article 47A).

15.03 hrs.

(v) CONSTITUTION (AMENDMENT) BILL,*2004

(Insertion of article 47A)

SHRI SURAVARAM SUDHAKAR REDDY (NALGONDA): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI SURAVARAM SUDHAKAR REDDY: I introduce** the Bill.

^{*} Published in the Gazette of India, Extraordinary, Part-II, Section-2 dated 17.12.2004

^{**}Introduced with the Recommendation of the President